

Shri Kanungo : The complaints are not only from export sources but from internal consumers also. Government have been taking steps through the Handloom Board to establish model dye houses where the process of permanent dyes will be demonstrated and taught.

A.I.R. Sangeet Sammelan

*309. **Shri Shivnanjappa :** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that Radio Sangeet Sammelan was organised by the All India Radio in New Delhi during the last week of October, 1956; and

(b) if so the total expenditure incurred thereon?

The Minister of Legal Affairs (Shri Pataskar) : (a) Yes, Sir.

(b) It would not be feasible to calculate the precise figures of the expenditure on the All India Radio Sangeet Sammelan as it forms an integral part of the entire programme expenditure of all Stations which relayed the programme of the Sammelan.

Shri Shivnanjappa : May I know how many artists participated in the Sammelan?

Shri Pataskar : At this year's Sammelan, 84 principal artistes and 70 accompanists participated.

Shri Shivnanjappa : How many of them represented Karnataka?

Shri Pataskar : As a matter of fact this year, there were two items. The Sammelan was organised in the form of two series of concerts before invited audiences, for Hindustani music at Delhi and for Carnatic music at Madras.

Shri Heda : In view of the fact that there is no comparison between the items and the cultural activities in Delhi and other important cities of India, will Government arrange such Sammelans in other important cities, other than New Delhi?

Shri Pataskar : As a matter of fact, I think these music symposia are arranged on the basis of Hindustani music at Delhi and Carnatic music at Madras.

Shri Madiah Gowda : May I know the object of the Sammelan and how far that object is achieved by the Sammelan organised this year?

Mr. Speaker : We are going into the fundamentals and this relates to total expenditure.

Shri B. S. Murthy : May I know why the Carnatic Sammelan was not

held in Delhi and the Hindustani sammelan at Madras so as to popularise them both in the north and the south?

Shri Pataskar : As a matter of fact all these were relayed by all the 26 radio stations and so whether it was held at Madras or Delhi does not make much difference.

Aerodrome at Kozhikode.

*310. **Shri Nettur P. Damodaran :** Will the Minister of Communications be pleased to state :

(a) whether there is a proposal to construct an aerodrome at Kozhikode (Calicut) during the Second Five Year Plan ;

(b) if so, whether any place has been selected for the same; and

(c) when the work of construction is proposed to be started?

The Minister in the Ministry of Communications (Shri Raj Bahadur) : (a) Yes, Sir.

(b) and (c). The Sitting Committee appointed by the Civil Aviation Department to select a suitable site for the purpose has recently carried out an inspection of the area and submitted its report which is being examined by the Director General of Civil Aviation. After a site has been finally selected, the C. P. W. D. will be asked to prepare detailed estimates for the work to enable the work being sanctioned. In the meantime, action has also been initiated to collect the meteorological data.

Shri Nettur P. Damodaran : May I know whether the claims of Cannanore which was a stopping place for the service planes plying from Bombay to Trivandrum and also a cantonment was considered by Government in this connection and whether the lands at Cannanore or nearby places were examined for this purpose and, if so, what are the recommendations?

Shri Raj Bahadur : Both Cannanore and Calicut sites were examined for this purpose and it is premature for me to say anything about them. It seems to be obvious, however, that a proper site near Cannanore is difficult.

Shri Nettur P. Damodaran : May I know—the approximate date when Ministers and Members of Parliament to whom certain concessions for air travel are allowed now can safely land at an aerodrome in Calicut or Malabar?

Shri Raj Bahadur : The Indian Airlines Corporation extends its hospitality to Members of Parliament to make the fullest use of the air services.

Shri Punnoose : May I know whether Government are aware that, with the formation of the Kerala State, this aerodrome, either in Calicut or in Cannanore or in some part of Malabar, has become an immediate necessity, and may I hope that steps will be taken to expedite the matter.

Shri Raj Bahadur : We have appreciated the priority that should be given to this particular project and we have briefed our officers accordingly.

Shri I. Eacharan : May I know which are the places other than Cannanore and Calicut that have been [examined] for this purpose ?

Shri Raj Bahadur : I am not aware of any.

Shri Joachim Alva : In the matter of the construction of aerodromes do the officials of the Ministry of Civil Aviation take active, any critical, interest in their construction or merely leave it to the contractors selected by the C.P.W.D. for the construction ?

Shri Raj Bahadur : Their interest in selecting a site is that of experts which is bound to be active, keen and systematic.

Silk Requirements

*314. **Shri Keshavalengar :** Will the Minister of Production be pleased to state :

(a) if any assessment of the demand in India for various categories of silk has been made by Government ; and

(b) if so, how it is made and with what results ?

The Deputy Minister of Production (Shri Satish Chandra) : (a) An assessment of the domestic demand of silk was made by the Tariff Commission in 1953.

(b) The assessment was made after consulting the Central Silk Board, the Mysore Silk Association, and representatives of importers and producers. The Commission came to the conclusion that the estimate of requirement of silk was of the order of 3.5 million lbs. per annum.

Design for Charkha

*315. { **Shri Gidwani ;**
Shri Krishnacharya
Joshi :

Will the Minister of [Production] be pleased to state :

(a) whether Government contemplate offering a prize of Rs. one lakh to anyone who can produce a design for an improved charkha ; and

(b) if so, whether any designs have so far been received in this regard ?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey) : (a) Yes, Sir.

(b) Not yet.

Shri Gidwani : Has not Ambar Charkha proved its utility, if so why do Government propose to offer another prize ?

Shri R. G. Dubey : This factor was carefully examined by the Ambar Charkha Enquiry Committee and they agreed that Ambar Charkha is very satisfactory in certain respects. But they thought that there is still scope for improvement in respect of various things such as spinning unit and sizing etc. That is why Government have accepted the proposal to announce a prize of Rs. 1 lakh so that better and improved designs could be produced.

Shri Krishnacharya Joshi : May I know whether any conditions and specifications have been laid down for the award ?

Shri R. G. Dubey : There are certain conditions and specifications laid down.

Shri Krishnacharya Joshi : May I know what other efforts are being made for improving the Ambar Charkha ?

Shri R. G. Dubey : As I have explained already, the Research Institute at Ahmedabad has been entrusted with the task of improving the design further in this respect.

Shri Ramachandra Reddi : In view of the doubtful use of the Ambar Charkha as has now been told, is there any possibility of stopping further expenditure on the Ambar Charkha just now ?

Mr. Speaker : This relates to a matter of policy and not of construction.

Shri K. K. Basu : May we know whether Government has enough data from the experience of the working of the Ambar Charkha to warrant further expenditure on it ?

Shri R. G. Dubey : Yes :

Indian Nationals in Goa

*316. **Shri Krishnacharya Joshi :** Will the Prime Minister be pleased to state whether facilities are provided by Goan authorities to the relatives to meet the Indian nationals detained in different prisons in Goa ?

The Deputy Minister of External Affairs (Shri Anil K. Chanda) : Facilities have been granted by the